

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.06.2022

**ORDER NO. 120 of 2022**

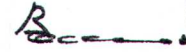
Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **08.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.07.2022 Afternoon	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	C/ROM/50813/2019 C/CO/51359/2019 C/51496/2018-DB Poonia & Brothers vs. C.C., Jodhpur
		C/ROM/50285/2022 C/51031/2019 Nawal Kishore Singh vs. C.C., New Delhi

Note:

1. The matters will be heard after the hearing of Division Bench matters as per Roster Order No. 117/2022.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order



(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-2)  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.06.2022

**ORDER NO. 121 of 2022**


Hon'ble President is pleased to partially modify the roster order no. 94 of 2022 for **CESTAT, New Delhi** on **08.07.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 08.07.2022 At 2:30 pm	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	E/ROM/50223 & 50248/2020 in E/50169 - 50170/2019 CGST & CE - Raipur vs. Navbharat Fuse Co. Ltd. & CGST - CE - Raipur vs. Vishal Singh Director M/s. Navbharat Fuse Co. Ltd.

Note:

1. The hearing of Division Bench matters as per Roster Order No. 117/2022 will be taken after the hearing of the above matter.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar